

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF FERTILIZERS

RAJYA SABHA

UNSTARRED QUESTION NO. 3558 TO BE ANSWERED ON: 24.03.2026

Black marketing of fertilizers in Odisha

3558 Shri Manas Ranjan Mangaraj:

Will the Minister of **Chemicals and Fertilizers** be pleased to state:

- (a) the number of cases registered in Odisha relating to black marketing/illegal sale of fertilizers during the last three years;
- (b) the action taken against dealers and the penalties imposed, district-wise; and
- (c) the steps being taken to strengthen monitoring and ensure fair distribution of fertilizers in Odisha?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS

(SMT. ANUPRIYA PATEL)

(a) to (c) Fertilizers have been declared as an essential commodity under the Essential Commodities Act, 1955 and are regulated under the Fertilizer (Control) Order, 1985 to address issues such as black-marketing and illegal sale. State Governments are empowered to take action against persons involved in such malpractices in accordance with the provisions of the said Act and Order. Further, any complaints received at the level of the Department of Fertilizers regarding such malpractices are forwarded to the concerned State Governments for appropriate action under the relevant provisions.

Accordingly, as per the information received from the Government of Odisha, no cases relating to black-marketing or illegal sale of fertilizers were reported during the years 2023–24 and 2024–25. However, during 2025–26, three cases of black-marketing have been reported, one each in the districts of Dhenkanal, Jharsuguda, and Sambalpur. Further, six cases relating to unauthorized sale have been reported during 2025–26 in the districts of Angul (2 cases), Ganjam (1 case), Nabarangpur (1 case), Nayagarh (1 case), and Nuapada (1 case). In all the above cases, appropriate action, including cancellation of Letter of Authorization (LoA), seizure of materials and lodging of FIRs, has been taken against the offenders in accordance with the provisions of the Fertilizer (Control) Order, 1985 and the Essential Commodities Act, 1955.

District-wise details of action taken against dealers for contravention of various provisions of the Fertilizer (Control) Order, 1985 during 2023–24 to 2025–26 are provided in **Annexure-I**. Similarly, district-wise details of enforcement activities carried out by block and district-level enforcement teams during 2025–26 are provided in **Annexure-II**.

However, the State Government of Odisha has taken following steps to strengthen monitoring and ensures fair distribution of fertilizers to the farmers in the right quantity & at right prices:

- i. State level committee under joint chairmanship of Secretary Agriculture and Farmers Empowerment, Cooperation has been formed to monitor availability of fertilizers in different parts of the State.
- ii. District level committee has been formed under the chairmanship of Collector and District Magistrate for micro planning to make fertilizer available in different parts of the district.
- iii. District wise requirement is placed before GOI in Zonal Conference held before commencement of each cropping season. Accordingly, supply is being made as per GOI allocation.
- iv. Prepositioning of fertilizers especially Urea in PACs/LAMPCs is being made much ahead of cropping season.
- v. The Department of Agriculture and Farmers Empowerment (DA&FE) provides financial assistance to MARKFED towards transportation and handling cost of Urea through scheme “Grant to State Fertiliser Procurement Agencies”
- vi. In addition to this, an amount of Rs 150 Crores has been given to MARKFED as corpus fund for prepositioning and distribution of different fertilizers to PACS/LAMPCS/dealer network in the State.
- vii. 60% of fertilizers required in the season to be supplied to PACs/LAMPCs channelized through MARKFED.
- viii. District level/block level Enforcement Team comprising of officials from Agriculture, Revenue Dept. & Police Personnel have been formed for regular enforcement activities throughout the State.

Annexure referred to in reply to parts (a) to (c) of Rajya Sabha Unstarred Question No 3558 for answering on 24.03.2026													
Action Taken Report against Dealers for Contravention of Different Provision of Fertiliser Control Order,1985 during the last three years													
Sl. No	District	LoA (Dealer License) Suspended/Cancelled						No of Seizure made			No of FIR Lodged		
		2023-24		2024-25		2025-26		2023-24	2024-25	2025-26	2023-24	2024-25	2025-26
		Suspended	Cancelled	Suspended	Cancelled	Suspended	Cancelled						
1	Angul		1			2			2				
2	Balasore		3		7		8	1	1			1	
3	Baragarh		3	1	8		2		1	1	3		1
4	Bhadrak		1		3	3	12						
5	Bolangir	1	3		1	1	1	2	2	1	2	1	
6	Boudh				3								
7	Cuttack		1				5						
8	Deogarh	1					1						
9	Dhenkanal		2			1	2						1
10	Gajapati						1						
11	Ganjam	2	3		4	1	5			1			1
12	Jagatsinghpur		1		1								
13	Jajpur				3	4	2						
14	Jharsuguda		1							1			1
15	Kalahandi	3	4		2		12		1	1		1	
16	Kandhamal												
17	Kendrapada		1		3						1		
18	Keonjhar		1		1						1		
19	Khurda		11			1	4						
20	Koraput		1	1	1	1	6			2			2
21	Malkangiri				1	1							
22	Mayurbhanj		2		1	4	2						
23	Nawarangpur	1	1		2		2			1	1		1
24	Nayagarh				1	3	1		1	1			
25	Nuapada				1	3	1		2	1	5		
26	Puri		4		4		2						
27	Rayagada												
28	Sambalpur		6		4		8			3			
29	Subarnapur				2	1	1						
30	Sundargarh		4										
	Total	8	54	6	56	22	82	3	8	15	13	3	7

Annexure referred to in reply to parts (a) to (c) of Rajya Sabha Unstarred Question No 3558 for answering on 24.03.2026

Enforcement Activities of Fertiliser dealer points during 2025-26 as on 19.03.2026

Sl. No	District	No of Inspection	No of Show cause	No of Stop Sale	No of License	No of License	No of Seizure made	No of FIR lodged
1	ANUGUL	172	67	2	2		2	
2	BALANGIR	648	221	2		8		
3	BALESHWAR	443	191	2		2	1	1
4	BARGARH	379	47	2	3	12		
5	BHADRAK	343	121	3	1	1	1	
6	BOUDH	84	14	0				
7	CUTTACK	439	190	4		5		
8	DEOGARH	76	29	1		1		
9	DHENKANAL	339	114	1	1	2		1
10	GAJAPATI	101	49	0		1		
11	GANJAM	653	92	0	1	5	1	1
12	JAGATSinghapur	202	88	2		1		
13	JAJAPUR	198	57	0	4	2		
14	JHARSUGUDA	130	28	0			1	1
15	KALAHANDI	230	55	0		12	1	
16	KANDHAMAL	85	11	0				
17	KENDRAPARA	283	71	0				
18	KENDUJHAR	460	145	1				
19	KHORDHA	171	40	0	1	4		
20	KORAPUT	310	67	0	1	6	2	2
21	MALKANGIRI	69	14	0	1			
22	MAYURBHANJ	589	134	4	2	2		
23	NABARANGPUR	216	49	0		2	1	1
24	NAYAGARH	358	45	2	1	4	1	
25	NUAPADA	162	58	0	3	1	1	
26	PURI	415	159	6		2		
27	RAYAGADA	109	18	0				
28	SAMBALPUR	234	53	3		8	3	
29	SONEPUR	220	60	0	1	1		
30	SUNDARGARH	255	24	0				
	Total	8373	2311	35	22	82	15	7